

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

16. M.A. No.060/00765/2016 IN
O.A. No.060/00171/2014

(NAND KISHORE VS. UOI & ORS.)

07.09.2016

Present: Sh. R. P. Mehra, counsel for the applicant.
Sh. Ram Lal Gupta, counsel for the respondents.

1. It is reported by learned counsel for the respondents that he has been informed by the Department that in writ petition pending against the order of this Court, Hon'ble High Court has ordered that proceedings in the present execution application be adjourned beyond the date fixed i.e. 25.10.2016.
2. In compliance of orders of Hon'ble High Court, hearing in present executions application is deferred to 07.11.2016.

U
(UDAY KUMAR VARMA)
MEMBER (A)

S
(SANJEEV KAUSHIK)
MEMBER (J)

'KR'

compliance report
not filed

25/09/2016